

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 119 of 2015

Dated: 21st August, 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:-

BMM Ispat Ltd.

...Appellant(s)

Versus

Karnataka Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Anantha Narayan M.G.

Counsel for the Respondent(s) : Ms. Swapna Seshadri
Ms. Akshi Soem for R-1

ORDER

It is represented that all the respondents have been served and affidavit of service has been filed.

Admit. Issue notice. Ms. Swapna Seshadri takes notice on behalf of Respondent No.1. Notice be issued to the other Respondents returnable on 28.09.2015. Dasti in addition is permitted.

List the matter on **28.09.2015.**

**(T. Munikrishnaiah)
Technical Member
Ts/pr**

**(Justice Ranjana P. Desai)
Chairperson**